THE ASSAM AMUSEMENTS AND BETTING TAX (MANIPUR SECOND AMENDMENT) BILL, 1981

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ther to amend the Assam Amesamana

further to amend the Assam Amusements and Betting Tax Act, 1939, as extended to the State of Manipur.

BE it enacted by the Legislature of Manipur in the Thirty-second Year of the Republic of India as follows:—

1. (1) This Act may be called the Assam Amusements and Betting Tax (Manipur Second Amendment) Act, 1981.

(2) It shall come into force at once.

Short title and commencement.

2. In section 3 of the Assam Amusements and Betting Tax Act, 1939, after clause (iii) of sub-section (1), the following new sub-section shall be inserted, namely:—

Amendment of section 3.

"(1)A. Cess or surcharge of twenty paise per ticket in addition to the entertainment tax shall be levied.".